

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/136 A/ (IB)/2017

**NAME OF THE PETITIONER(S)** : SUYOG MERCHANDISE SHIPPING PVT LTD

**NAME OF THE RESPONDENT(S)** : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

TJ Sri Ganesh  
9884862677

For Petitioner

*[Signature]*

**ORDER**

Shri T J Sri Ganesh, counsel for petitioner present and submitted that there was a proposal mooted by the respondent for settlement. Today there is no representation on behalf of the respondent. Counsel for petitioner is directed to send private notice for their appearance and submissions on the next date of hearing. Put up on 24.07.2017 at 10.30 A.M.

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)